National Green Tribunal
Principal Bench
Faridkot House, Copernicus Marg
New Delhi – 110001

NGT/PB/DR(J)/1074(1)/231

12th April, 2019

CORRIGENDUM

Uncorrected order dated 10.04.2019 in Execution Application No. 07/2019 In Appeal No. 77/2013 (WZ), Sandhya S. Kulkarni & Ors. v. Arihant Realtors & Ors. was inadvertently uploaded on the website which has been withdrawn and corrected copy of the order has been uploaded.

12.4.19

(Dr. Sukhda Pritam)
Deputy Registrar (J)

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12.4.19

(Dr. Sukhda Pritam)
Deputy Registrar (J)